

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

50

C.S.A. No. 398/(MAH)/2017
M.A No. 343/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 27.09.2017

NAME OF THE PARTIES: Arshiya Industrial & Distribution Hub Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Hemant Sethi	Advocate for Petitioner	
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ORDER

CSA 398/2017 in MA 343 /230-232/NCLT/MB/MAH/2017

MA 343/2017 and the Company Application allowed, vide separate order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)